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O.D. 202/93
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Serial No. of Order	Date of Order	Order with Signature
6	3-11-93	Call on 7-12-93 for hearing as requested by Mr. S.S. Das. by Vice-Chairman Member (S)
7	7-12-93	Call on 11-1-94 for hearing by Vice-Chairman Member (S)
8	11-1-94	Put up on 14-1-94 for hearing.
9	14-1-94	Call on 7-2-94 for hearing. by Vice-Chairman Vice-Chairman
10	7-2-94	Judgment is dictated and pronounced in open Court in de separate sheets attached to record in OA 218/93. This, the Court is accordingly directed. No cert. by Vice-Chairman